

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 138(ND)11
CA. NO.

CORAM:

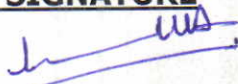
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

**NAME OF THE COMPANY: M/s Kamaljit Sachdeva & Ors. V/s. M/s. Kewal Automobiles Pvt.
Ltd. & Ors.**


SECTION OF THE COMPANIES ACT: 634A

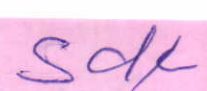
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
I	Kamal Sachdeva	उपनिर्देशक		

ORDER

Learned counsel for the respondent is present. Petitioner is present in person. He has stated that the arguing counsel is indisposed today. He seeks and is given two weeks time as last chance to advance the arguments in the matter.

List on 17.11.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)